

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 7127 OF 2008

NIRAJ Appellant (s)

VERSUS

STATE OF MAHARASHTRA & ORS. Respondent(s)

Date: 03/06/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA  
HON'BLE MR. JUSTICE C.K. PRASAD  
(Vacation Bench)

For Appellant(s)

Mr. Shivaji M. Jadhav,Adv.

For Respondent(s)

Mr. Venkat Subramaniam,Adv.  
Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following  
O R D E R

In the light of the additional documents filed by  
the petitioner, learned counsel for the respondent prays  
time to seek instructions. List the matter next week.

(Ganga Thakur)  
PS to Registrar

(Neeru Bala Vij)  
Court Master